

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** (a) Appointments under the Dandakaranya Administration are governed by the normal rules and procedure applicable to appointments under the Central Government.

(b) to (d). Do not arise.

#### Clinical Thermometers

\*296. { Shri Pangarkar:  
Shri Ram Krishan Gupta:  
Shri Subiman Ghose:  
Shri D. R. Chavan:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 648 on the 7th December, 1959 and state:

(a) whether the scheme for the manufacture of clinical thermometers in collaboration with a Japanese firm has since been approved;

(b) if so, the total estimated expenditure; and

(c) the terms of collaboration?

**The Minister of Industry (Shri Manubhai Shah):** (a) Yes, Sir.

(b) and (c). Cost of balancing plant and equipment, at Rs. 1,18,750 and technical charges of Rs. 43,000, have to be incurred in 3 annual instalments for the period of the agreement.

#### Wakf Property in Punjab

\*297. { Dr. Ram Subhag Singh:  
Shri S. A. Mehdi:  
Shri A. M. Tariq:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) how much of Wakf property in Punjab has been released so far; and

(b) what arrangements have been made for its proper up-keep?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** (a) 106.

(b) wakf properties which have been released are looked after by the trustees. The wakf properties which have not been released so far are looked after by the Custodian of Evacuee Property.

#### Film on Removal of Untouchability

\*298. { Shri Ram Krishan Gupta:  
Shri Madhusudan Rao:  
Shri D. C. Sharma:

Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Starred Question No. 1026 on the 18th December, 1959 and state the progress since made with regard to the negotiations with a producer for the production of a film on the removal of untouchability?

**The Minister of Information and Broadcasting (Dr. Keskar):** Negotiations with the producer have now been finalised.

#### छावनी बोर्ड के कर्मचारी

{ श्री भगत दर्शन :  
\*२९९. { श्री स० मो० बनर्जी ;  
{ श्री मधुसूदन राव :

क्या अन्न और रोजगार मंत्री २४ नवम्बर, १९५९ के अतारंकित प्रश्न संख्या ४३१ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) छावनी बोर्ड के कर्मचारियों की मांगों पर विचार करने के लिए जो राष्ट्रीय न्यायाधिकरण (ट्रिब्यूनल) नियुक्त किया गया था उसने अब तक क्या प्रगति की है; और

(ख) उस का कार्य कब तक समाप्त हो जाने की आशा है ?

अन्न उपमंत्री (श्री आशिष शर्मा) :  
(क) और (ख). ट्रिब्यूनल ने फैसला दे दिया है ।